

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-222

IB-1411(ND)/2019

C.A No. 373/CIII/ND/2019 & CA 182/ 2020

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd

Vs.

M/s. Indianroots Shopping Ltd.

....**APPLICANT**

....**RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 14.01.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ

HON'BLE MEMBER (JUDICIAL)

MS, SUMITA PURKAYASTHA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Anurag Bhatt, Mr. Lokesh Pathak, Mr. Vatsalya Kumar,
Advocates

For the Respondent

: Ms. Saloni Purohit (R-1, 3, 4, 5)

For the Intervener

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 24.01.2020.

— Sol —

(Madhu Narula)
Court Officer